

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 16
56/241-242/PB/2019

IN THE MATTER OF:

Three C Universal Developers Pvt. Ltd. Petitioner/Applicant
Vs.
M/s. Hacienda Infosoftech Pvt. Ltd. And Ors. Respondent

Order Under Section 241-242 of the Companies Act, 2013

Order delivered on 31.08.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

(HEARING THROUGH PHYSICAL MODE & VC)

PRESENT:

For the Petitioner : Mr. Abhay Kaushik, Adv.
For the Respondent : Ms. Prachi Joghri, Mr. Siddhant Radhu, Adv.
Mr. Bhupesh Pandotra, Adv. for the R-3

ORDER

Ld. Counsel Mr. Abhya Kaushik appeared on behalf of the Petitioner and stated that the arguing counsel Ms. Meghna Rao is not available today, so he seeks accommodation for another date.

At the request, list the matter for a physical hearing **on 14.12.2023.**

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

31.08.2023
Vinod Arora